

(b) The work is included in the 1957-58 Programme and will be taken in hand after the estimates are prepared, examined and sanctioned.

New Railway Line in Kerala

132. Shri Narayanankutty Menon: Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation from the Kerala Government for survey of a railway line from Kuttippuram to Cranganore in the Kerala State, and

(b) whether Government have taken any decision on that?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, Sir

(b) It has not been possible to include this proposal in the Second Five Year Plan

Grain shop Staff absorbed as Ticket Collectors

133. Shri Hasda: Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No 364 on the 28th May, 1957, and state.

(a) the basis on which the ex-grain shop staff absorbed as Ticket Collectors were promoted as Travelling Ticket Examiners; and

(b) whether those promoted Travelling Ticket Examiners have superseded the other Ticket Collectors appointed through the Railway Service Commission?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b) All promotions were made strictly on the basis of seniority and there has been no supersession

पूर्वांतर रेलवे पर प्लेटफार्म

१३४ श्री बिभूति मिश्र क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने पूर्वांतर रेलवे के बगटा, खरपोखर और गज, रामनगर,

नरकटिया गज, साठी, सिकटा और मरखदा स्टेशनों के प्लेटफार्मों को ऊंचा करने की कोई योजना बनाई है ,

(ख) यदि हा, तो ये प्लेटफार्म कब ऊंचे किये जायेंगे , और

(ग) उन का क्रम क्या है ?

रेलवे उपमंत्री (श्री शाहनवाज खाँ) :

(क) जी नहीं। शायद माननीय सदस्य का मतलब बगटा, रामनगर के बजाय बगहा और हरिनगर से है।

(ख) और (ग) सबाल नहीं उठता।

Imphal Telegraph Office

135. Shri L. Achaw Singh: Will the Minister of Transport and Communications be pleased to state.

(a) the total amount collected during the year 1955-56 and 1956-57 on account of late fee charges for telegrams despatched from Imphal Telegraph Office

(b) whether it is a fact that a large number of telegrams have been booked after normal working hours i.e. after 6 p.m. in the Imphal Telegraph Office, and

(c) if so, whether Government propose extension of working hours upto 9 p.m.?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Rs 422 were collected during 1955-56 while Rs. 612 were collected during 1956-57

(b) No such cases have been brought to the notice of the P & T Directorate so far

(c) Does not arise

Rice and Paddy in Manipur

136. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be

pleased to lay a statement showing:

(a) the purchasing price of rice and paddy at Imphal and whether the producers can get the minimum economic price for their produce under the State Trading Scheme in Manipur;

(b) the total amount of rice and paddy purchased during the years 1955-56 and 1956-57 and the quantity of rice and paddy sold by auction for export by the private individual and the rate at which it was sold;

(c) the total quantity of rice and paddy supplied by the Manipur Admi-

(b)

(i) Purchase	Rice (In '000 Mds.)	Paddy (In '000 Mds.)
1955-56	93.5	Nil.
1956-57	141.4	70.3

(ii) Sale through auction for export by private individual's.

Year	Quantity ('000 Mds.)	Average rate of sale
1955-56	Rice 58.5	Rs. 10/- to Rs. 12/8/
	Paddy Nil.	
1956-57	Rice 120.7	Rs. 13/5/- to Rs. 18/4/-
	Paddy 24.7	Rs. 6/9/- to Rs. 12/4/-

(c) Quantity supplied to Government Departments and other State Governments.

Year	Quantity	To whom issued
1955-56	Nil.	
1956-57	Rice 40,900 mds.	Assam Government.
	9,000 "	Central Government.
	2,430 mds.	(Deputy Director of Food, Gauhati).
Paddy 12,192 mds.		Government Departments in Manipur.
	274 "	Assam Government.
		Government Departments in Manipur.

(d) Quantities of rice and paddy purchased and exported are given in replies to parts (b) and (c).

Rice Smuggling

137. Shri L. Achaw Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) how many cases of rice smuggling on the Imphal-Dimapur Road have been detected by the Manipur Police from January, 1956 to 31st May, 1957; and

nistration to Government departments and other State Governments; and

(d) the exportable surplus of rice and paddy purchased and exported from Manipur during 1955-56 and 1956-57?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The present Government purchase prices of rice and paddy at Imphal are Rs. 10 and Rs. 6.12 N.P. per maund respectively including the cost of gunnies. These prices are considered reasonable in the area.

(b) how many of those involved in these cases were arrested and convicted?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 148 cases were detected.

(b) 158 persons involved in these cases were arrested and 39 persons.